

**SUPREME COURT OF INDIA**

**Re: Appointment of Mr. Justice Vikram Nath as Chief Justice in Gujarat High Court.**

Office of the Chief Justice of the Gujarat High Court has been lying vacant for quite a long time. Therefore, appointment to that office is required to be made.

This Collegium vide Minutes dated 8<sup>th</sup> April, 2019 had recommended that Mr. Justice Vikram Nath, senior-most Judge from Allahabad High Court be appointed as Chief Justice of the Andhra Pradesh High Court. The said recommendation sent to the Government has been referred back for reconsideration for the reasons indicated in the file.

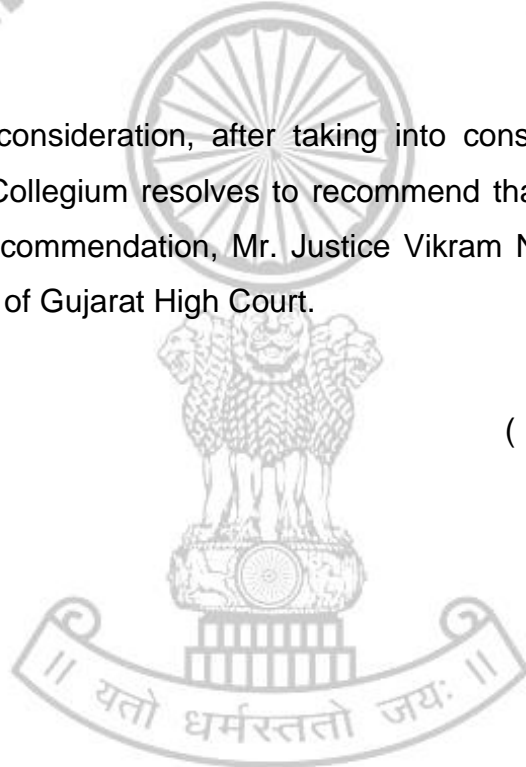
On reconsideration, after taking into consideration all relevant factors, the Collegium resolves to recommend that, in supersession of the earlier recommendation, Mr. Justice Vikram Nath be appointed as Chief Justice of Gujarat High Court.

( Ranjan Gogoi ), C.J.I.

( S.A. Bobde ), J.

( N.V. Ramana ), J.

New Delhi,  
August 22, 2019.



**SUPREME COURT OF INDIA**

**Re: Appointment of Mr. Justice J.K. Maheshwari as Chief Justice in Andhra Pradesh High Court.**

Office of the Chief Justice of the Andhra Pradesh High Court has been lying vacant since long time. Therefore, appointment to that office is required to be made.

This Collegium vide Minutes dated 8<sup>th</sup> April, 2019 had recommended that Mr. Justice Vikram Nath, senior-most Judge from Allahabad High Court be appointed as Chief Justice of the Andhra Pradesh High Court. The said recommendation sent to the Government has been referred back for reconsideration for the reasons indicated in the file.

On reconsideration, after taking into consideration all relevant factors, the Collegium resolves to recommend that, in supersession of the earlier recommendation dated 8<sup>th</sup> April, 2019, Mr. Justice J.K. Maheshwari, senior puisne Judge of Madhya Pradesh High Court, be appointed as Chief Justice of Andhra Pradesh High Court as, in our considered opinion, he is suitable in all respects for being appointed as Chief Justice of the Andhra Pradesh High Court.

It is deemed necessary to add here that while recommending the name of Mr. Justice J.K. Maheshwari, the Collegium is well conscious of his position in the seniority of Judges hailing from the Madhya Pradesh High Court.

( Ranjan Gogoi ), C.J.I.

( S.A. Bobde ), J.

( N.V. Ramana ), J.

New Delhi,  
August 22, 2019.

**SUPREME COURT OF INDIA**

**Re: Appointment of Mr. Justice Ajai Lamba as Chief Justice in Gauhati High Court.**

Office of the Chief Justice of the Gauhati High Court has been lying vacant for quite some time. Therefore, appointment to that office is required to be made.

Mr. Justice Ajai Lamba is the senior-most Judge from Punjab & Haryana High Court and at present is functioning, on transfer, in Allahabad High Court. Having regard to all relevant factors, the Collegium is of the considered view that Mr. Justice Ajai Lamba is suitable in all respects for being appointed as Chief Justice of the Gauhati High Court. The Collegium resolves to recommend accordingly.

( Ranjan Gogoi ), C.J.I.

( S.A. Bobde ), J.

( N.V. Ramana ), J.

New Delhi,  
August 22, 2019.

**SUPREME COURT OF INDIA**

**Re: Appointment of Mr. Justice Ravi Shankar Jha as Chief Justice in Punjab & Haryana High Court.**

Office of the Chief Justice of the Punjab & Haryana High Court would be falling vacant shortly, consequent upon elevation of Mr. Justice Krishna Murari, Chief Justice of that High Court to the Supreme Court, in terms of a separate recommendation made by the Collegium today. Therefore, appointment to that office is required to be made.

Mr. Justice Ravi Shankar Jha is a senior puisne Judge from Madhya Pradesh High Court and has been functioning there since his elevation. Having regard to all relevant factors, the Collegium is of the considered view that Mr. Justice Ravi Shankar Jha is suitable in all respects for being appointed as Chief Justice of the Punjab & Haryana High Court. The Collegium resolves to recommend accordingly.

It is deemed necessary to add here that while recommending the name of Mr. Justice Ravi Shankar Jha, the Collegium is well conscious of his position in the seniority of Judges hailing from the Madhya Pradesh High Court.

( Ranjan Gogoi ), C.J.I.

( S.A. Bobde ), J.

( N.V. Ramana ), J.

New Delhi,  
August 28, 2019.

**SUPREME COURT OF INDIA**

**Re: Appointment of Mr. Justice L. Narayana Swamy as Chief Justice in Himachal Pradesh High Court.**

Office of the Chief Justice of the Himachal Pradesh High Court would be falling vacant shortly, consequent upon elevation of Mr. Justice V.Ramasubramanian, Chief Justice of that High Court to the Supreme Court, in terms of a separate recommendation made by the Collegium today. Therefore, appointment to that office is required to be made.

Mr. Justice L. Narayana Swamy is the senior-most Judge from Karnataka High Court and has been functioning there since his elevation. Having regard to all relevant factors, the Collegium is of the considered view that Mr. Justice L. Narayana Swamy is suitable in all respects for being appointed as Chief Justice of the Himachal Pradesh High Court. The Collegium resolves to recommend accordingly.

While making the above recommendation, the Collegium has also taken into consideration the fact that at present there is no Chief Justice from Karnataka High Court.

( Ranjan Gogoi ), C.J.I.

( S.A. Bobde ), J.

( N.V. Ramana ), J.

New Delhi,  
August 28, 2019.

**SUPREME COURT OF INDIA**

**Re: Appointment of Mr. Justice S. Manikumar as Chief Justice in Kerala High Court.**

Office of the Chief Justice of the Kerala High Court would be falling vacant shortly, consequent upon elevation of Mr. Justice Hrishikesh Roy, Chief Justice of that High Court to the Supreme Court, in terms of a separate recommendation made by the Collegium today. Therefore, appointment to that office is required to be made.

Mr. Justice S. Manikumar is the senior-most Judge from Madras High Court and has been functioning there since his elevation. Having regard to all relevant factors, the Collegium is of the considered view that Mr. Justice S. Manikumar is suitable in all respects for being appointed as Chief Justice of the Kerala High Court. The Collegium resolves to recommend accordingly.

( Ranjan Gogoi ), C.J.I.

( S.A. Bobde ), J.

( N.V. Ramana ), J.

New Delhi,  
August 28, 2019.

**SUPREME COURT OF INDIA**

**Re: Appointment of Mr. Justice Indrajit Mahanty as Chief Justice in Rajasthan High Court.**

Office of the Chief Justice of the Rajasthan High Court would be falling vacant shortly, consequent upon elevation of Mr. Justice S.Ravindra Bhat, Chief Justice of that High Court to the Supreme Court, in terms of a separate recommendation made by the Collegium today. Therefore, appointment to that office is required to be made.

Mr. Justice Indrajit Mahanty is the senior-most Judge from Orissa High Court and at present is functioning, on transfer, in Bombay High Court. Having regard to all relevant factors, the Collegium is of the considered view that Mr. Justice Indrajit Mahanty is suitable in all respects for being appointed as Chief Justice of the Rajasthan High Court. The Collegium resolves to recommend accordingly.

While making the above recommendation, the Collegium has also taken into consideration the fact that at present there is no Chief Justice from Orissa High Court.

( Ranjan Gogoi ), C.J.I.

( S.A. Bobde ), J.

( N.V. Ramana ), J.

New Delhi,  
August 28, 2019.

**SUPREME COURT OF INDIA**

**Re: Appointment of Mr. Justice Arup Kumar Goswami as Chief Justice in Sikkim High Court.**

Office of the Chief Justice of the Sikkim High Court would be falling vacant shortly, consequent upon retirement of Mr. Justice V.K. Bist, Chief Justice of that High Court. Therefore, appointment to that office is required to be made.

Mr. Justice Arup Kumar Goswami is the senior-most Judge from Gauhati High Court and has been functioning there since his elevation. Having regard to all relevant factors, the Collegium is of the considered view that Mr. Justice Arup Kumar Goswami is suitable in all respects for being appointed as Chief Justice of the Sikkim High Court. The Collegium resolves to recommend accordingly.

( Ranjan Gogoi ), C.J.I.

( S.A. Bobde ), J.

( N.V. Ramana ), J.

New Delhi,  
August 28, 2019.



**SUPREME COURT OF INDIA**

Re: Proposal for transfer of Mr. Justice Biswanath Somadder,  
Judge, Calcutta High Court.

The Collegium resolves to recommend that Mr. Justice  
Biswanath Somadder, Judge, Calcutta High Court, be transferred, in  
the interest of better administration of justice, to Allahabad High Court.



( Ranjan Gogoi ), C.J.I.

( S.A.Bobde ), J.

( N.V. Ramana ), J.

( Arun Mishra ), J.

( R.F. Nariman ), J.

New Delhi,  
August 28, 2019.